

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.11.2025

ORDER NO. 206 of 2025

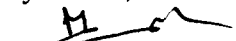
Hon'ble President is pleased to partially modify the roster order no. 163 of 2025 for **CESTAT, Hyderabad** from **24.11.2025** to **25.11.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.11.2025 to 25.11.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

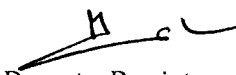
By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar